

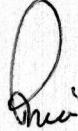
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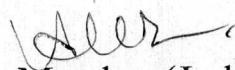
ADMISSION Sl.No.13
OA No.260/000177/14

Order – dated 24th March, 2014.

CORAM
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)
THE HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)

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After the closure of the hearing on admission, by filing a Memo Mr.J.K.Das, Learned Counsel for the applicant prays to withdraw this OA. Therefore, after hearing him and Mr.R.N.Pal, Learned panel counsel for the BSNL-Respondents prayer made in the Memo is accepted. Accordingly, this OA stands disposed of as withdrawn. No costs.


Member (Admn.)


Member (Judicial)